



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,13th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

**[RESPECTIVE DIVISION BENCH-I AND DIVISION
BENCH - II WILL SIT AFTER RISING OF THIS
BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	PIL(Suo Moto)/3/2021 FIXED	XXXX Versus THE ADVOCATE GENERAL, ASSAM AND ANR.	SC, GHC	ADVOCATE GENERAL, ASSAM PRESIDENT G.H.C BAR ASSO.
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LEAVE NOTE OF ADVOCATES FOR 13/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH - I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3028/2021	THE UNION OF INDIA AND 3 ORS Versus JITEN CHANDRA BHUYAN AND 3 ORS	MR. S K GHOSH MS F AHMED	
2	WP(C)/3034/2021	THE UNION OF INDIA AND 3 ORS. Versus CHANCHAL NAG	MR H GUPTA	
	WITH I.A.(Civil)/1083/2021 in WP(C)/3034/2021	THE UNION OF INDIA AND 3 ORS. Versus CHANCHAL NAG	MR H GUPTA	
3	WP(C)/3162/2021	MD. ANOWARUL ISLAM AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, FINANCE
ORDERS				
4	PIL/32/2021 FIXED	SYEDA MEHZEBIN RAHMAN Versus UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM MR H K DAS (R-7,8) MR. U PATHAK (R-7,8) ASSTT.S.G.I.
5	PIL/34/2021 FIXED	SOURAV PAUL Versus UNION OF INDIA AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	GA, ASSAM ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 13/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 2

[DIVISION BENCH - II

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2910/2021	ANANDA BISWAS Versus THE UNION OF INDIA AND 5 ORS	MR. L GOGOI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/2911/2021	FULBHANU BIBI @ PHULVANU BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR A ALI MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/2992/2021	JABED ALI Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/2996/2021	MD. SHAMSUL HOQUE KHAN @ SAMSUL HAQUE KHAN @ SAMSUL HAQUE @ SAMSUL KHAN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/2997/2021	FIRUJA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/3018/2021	MD. MOFIJUDDIN @ MOBIZUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/3040/2021	RABI ROY @ GADADHAR ROY @ GADA ROY Versus THE UNION OF INDIA AND 4 ORS.	MRS. M HORE MR G P BHOMIK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/3081/2021	GOLAPI BIBI Versus THE UNION OF INDIA AND 5 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/3126/2021	SUTKI DEVI Versus THE UNION OF INDIA AND 4 ORS	MR D KALITA MS M KALITA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

10	WP(C)/3127/2021	SAJONI BARMAN Versus UNION OF INDIA AND 6 ORS.	MRS. B GOGOI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/3129/2021	ASMA BEGUM @ ASMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/3130/2021	ALOM ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/3131/2021	HANIF ALI Versus THE UNION OF INDIA AND 5 ORS	MR. D K BAGCHI MS. P TAMULI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/3132/2021	ANOWARA KHATUN @ ANUWARA KHATOON @ ANOWARA BIBI Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/3135/2021	SAHERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR N AHMED MR. S RANA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
16	WP(C)/3137/2021	ABUL KALAM AZAD @ ABDUL KALAM AZAD Versus THE UNION OF INDIA AND 5 ORS	MR. M H TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
17	WP(C)/3142/2021	NURJAHAN KHATUN @ NOORJAHAN BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR S MUKTAR MR A N IQBAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
18	WP(C)/3144/2021	ABDUL ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
19	WP(C)/3146/2021	MUSAFIR SHAH @ MUSFIR DIVAN Versus THE UNION OF INDIA AND 5 ORS	MR H K J AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 5

[SPECIAL DIVISION BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/370/2017 WITH LCR 3 FILES, PB 2 NOS. in CrI.A./174/2017	MD SAFIQUE UDDIN @ SAFIQR RAHMAN and 4 ORS Versus THE STATE OF ASSAM and 2 ORS	DR. B AHMED MR. N HAQUE MR. K UDDIN MR. A K AZAD	PP, ASSAM
	WITH CrI.A./174/2017	MD SAFIQUE UDDIN @ SAFIQR RAHMAN and 4 ORS Versus THE STATE OF ASSAM and 2 ORS	DR.B AHMED MR.N HAQUE MR. K UDDIN MR.A K AZAD	MR J C GOGOI MR. R DEV (R-2) MRS.S BARAT(R-2) MS. N DAS (R-2) PP, ASSAM
2	WITH CRL.A(J)/49/2017	ANOWAR ALI and ANR. Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	MR. R DEV (R2) PP, ASSAM
3	WITH CrI.A./200/2017	MD ABDUL MATLIB and 2 ORS Versus STATE OF ASSAM and ANR	MR.D P BORAH MR.D K BAGCHI MS.S BORO MR.B PAUL	MR.R DEVR-2 MRS.S BARAT(R-2) PP, ASSAM
4	Mat.App./5/2020 WITH LCR WITH I.A.(Civil)/452/2020 in Mat.App./5/2020	SMT. PRAJAPATI BARMAN Versus SHYAMAL BARMAN	MR. M U MONDAL MR A K AZAD MS. P PHUKAN	MR. S C BISWAS
5	I.A.(CrI.)/317/2020 WITH OFFICE NOTE, LCR 4 FILES in CrI.A./142/2020 WITH CrI.A./142/2020	SIRLU ORANG AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS M DAS MS A BORAH	PP, ASSAM
	WITH CrI.A./142/2020	SIRLU ORANG AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS M DAS MS A BORAH	PP, ASSAM

6	WITH CrI.A./123/2020	SRI BHANDAL ORANG Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MRS. A BORAH MS M DAS MR. P S BISWAS	PP, ASSAM
	WITH I.A.(CrI.)/356/2020 in CrI.A./123/2020	SRI BHANDAL ORANG Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MRS. A BORAH MS M DAS MR. P S BISWAS	PP, ASSAM
7	I.A.(CrI.)/63/2021 WITH OFFICE NOTE, LCR 5 FILES in CrI.A./28/2021	PRADIP JHA Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
	WITH CrI.A./28/2021	PRADIP JHA Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
8	I.A.(CrI.)/72/2021 WITH LCR 5 FILES in CrI.A./40/2021	RAKTIM RAY Versus THE STATE OF ASSAM ANA ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
	WITH CrI.A./40/2021	RAKTIM RAY Versus THE STATE OF ASSAM ANA ANR.	MD R ALI MR. B M CHOUDHURY MR. A CHAUDHURY MR. P K DAS MR. U CHOUDHURY MR. D BORA MR. N MAHAJAN	PP, ASSAM
9	WITH CrI.A./56/2021	BIPLAB RAY Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM
	WITH I.A.(CrI.)/104/2021 in CrI.A./56/2021	BIPLAB RAY Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM
10	I.A.(CrI.)/85/2021 WITH LCR 5 FILES in CrI.A./46/2021	MD. HAFIJUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
	WITH CrI.A./46/2021	MD. HAFIJUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
11	I.A.(CrI.)/147/2021 WITH LCR 5 FILES in CrI.A./69/2021	SONOWAR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N ZAMAN MR. A GANGULY MR. S K JAIN	PP, ASSAM
	WITH CrI.A./69/2021	SONOWAR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N ZAMAN MR. A GANGULY MR. S K JAIN	PP, ASSAM
12	I.A.(Civil)/894/2021 Mat.App./13/2014 (D/O), FIXED in Mat.App./13/2014	RINTI DEKA Versus BHABEN KUMAR	MR. R ALI MR. B CHOWDHURY MR. H A AHMED	MR R M DAS
13	I.A.(Civil)/968/2021 WITH LCR in Mat.App./45/2019	SUSHIL CHANDRA BISWAS Versus SHIBANI SARKAR	MR. P K DEKA	MR. S K GHOSH MS F AHMED
	WITH Mat.App./45/2019	SRI SUSHIL CHANDRA BISWAS Versus SMTI. SHIBANI SARKAR	MR. P K DEKA MD. S ALOM N CHAUDHURY	
	WITH I.A.(Civil)/3645/2019 in Mat.App./45/2019	SMTI. SHIBANI SARKAR Versus SUSHIL CH. BISWAS	MS F AHMED MR. S K GHOSH	MR. P K DEKA

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL, CIVIL AND MATTERS RELATED
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1514/2021	SANFUL ALI @ MD SANFUL ALI Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
2	Bail Appln./1515/2021	PRADIP THAKUR Versus THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
MOTION				
3	AB/1394/2021	MOKBUL HUSSAIN AND 9 ORS. Versus THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	PP, ASSAM
4	AB/1449/2021	ABHROJIT CHAKROBORTY Versus THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	PP, ASSAM
5	AB/1517/2021	MOHIBUL HOQUE @ MAHIBUL HUSSAIN Versus THE STATE OF ASSAM	MR. MD S HOQUE MR. M DEKA	PP, ASSAM
6	AB/1692/2021	ANTOU TASSA Versus THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM	PP, ASSAM
7	AB/1779/2021	RAM MURARI Versus THE STATE OF ASSAM	MR Z RAHMAN	PP, ASSAM
8	AB/1807/2021	PUNYESHWAR GOGOI @ PUNYESWAR GOGOI AND ANR Versus THE STATE OF ASSAM	MUSTAFIJUR RAHMAN	PP, ASSAM
9	AB/1826/2021	SHAHJAHAN TALUKDAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	PP, ASSAM
10	AB/1836/2021	FORIDUL AHMED @ FORIDUL Versus THE STATE OF ASSAM	S I AKAND	PP, ASSAM
11	AB/1842/2021	AZAD HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM

12	AB/1870/2021	PINKU DAS AND ANR Versus THE STATE OF ASSAM	MR. P J SAIKIA	PP, ASSAM
13	AB/1879/2021	AJOY RAY Versus THE STATE OF ASSAM	S I AKAND	PP, ASSAM
14	AB/1880/2021	MD. SANMAHMUD ALI @ SAN ALI Versus THE STATE OF ASSAM	MS G DEKA	PP, ASSAM
15	AB/1884/2021	SAKIM UDDIN Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
16	AB/1898/2021 B/O	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED	PP, ASSAM
17	AB/1900/2021	RIPAN NATH AND 3 ORS Versus THE STATE OF ASSAM	MR. K M HASSAN	PP, ASSAM
18	AB/1905/2021 B/O	FULBAR RAHMAN Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
19	Bail Appln./1204/2021 FIXED	SANFUL ALI Versus THE STATE OF ASSAM	MD E AHMED MR. D J DAS	PP, ASSAM
20	Bail Appln./1372/2021 FIXED	BOSIR ALI Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
21	AB/810/2021 FIXED	RUBUL AHMED AND ANR Versus THE STATE OF ASSAM	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
22	AB/1281/2021 FIXED	PUNAMJYOTI BURAGOHAJ Versus STATE OF ASSAM	MR. M SARMA	PP, ASSAM
23	AB/1347/2021 FIXED	UTPAL CHUTIA @ DHAN AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
24	AB/1450/2021 FIXED	MD ASADUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
25	AB/1464/2021 FIXED	PHWJWNGSAR NARZARY Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
26	AB/1468/2021 FIXED	SHAJIDUR RAHMAN Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
27	AB/1475/2021 FIXED	SOPIQUL HOQUE AND 3 ORS. Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
28	AB/1502/2021 FIXED	MEHEBUBAR RAHMAN @ RAHUL Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
29	AB/1512/2021 FIXED	FAZAL HOQUE Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MS. M KHATUN	PP, ASSAM
30	AB/1523/2021 FIXED	RAFIQUL ISLAM @ BHAITI @ RABIKUL ISLAM Versus THE STATE OF ASSAM	MR. S KAKATI	PP, ASSAM
31	AB/1535/2021 FIXED	AHAD ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM

32	AB/1577/2021 FIXED	BIKRAMANANDA CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
33	AB/1630/2021 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
34	AB/1634/2021 FIXED	ABDUR RASID SK @ ABDUL RASID SK AND 4 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
35	AB/1646/2021 FIXED	SIRAJ ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
36	AB/1654/2021 FIXED	FORIJ YDDIN Versus THE STATE OF ASSAM	MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
37	AB/1782/2021 FIXED	IFTAR HUSSAIN Versus THE STATE OF ASSAM	MR M GARODIA	PP, ASSAM
38	AB/1860/2021 FIXED	TILAK KANTA DOLEY AND ANR. Versus STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
39	WITH AB/1432/2021	SRI GANESWAR DOLEY Versus THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
<u>ORDERS</u>				
40	Crl.Rev.P./134/2021 FIXED	AZAD HUSSAIN Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
41	Crl.Pet./337/2021 FIXED	MD. SAIFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. T K BHUYAN MR. A GAUTAM	PP, ASSAM

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH - II

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/7823/2019 B/O	MUCHABBIR ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, SEC. EDU. MR. A C BURAGOHAIN MR. H. BURAGOHAIN SC, N C T E MS A DEVI
MOTION				
2	WP(C)/2848/2021	BHUBAN SHARMA Versus THE UNION OF INDIA AND ANR	MR G UZIR MS P DEVI MR. S BORDOLOI	ASSTT.S.G.I. SC, CBSE
3	WP(C)/2849/2021	ABDUL JUBBAR AKANDA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY	SC, ELEM. EDU
4	WP(C)/2850/2021	RUMEE DAS Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU.
5	WP(C)/2858/2021	SABITRI BASFOR Versus THE GAUHATI UNIVERSITY AND 4 ORS	MS. S KANUNGOE MS. J CHETTRY MR. L PHUKAN	GA, ASSAM SC, AG
6	WP(C)/2868/2021	ANOWAR HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR	SC, ELEM. EDU GA, ASSAM
7	WP(C)/2875/2021	RISHI DHAR Versus THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MR J MAHANTA	SC, CBSE
8	WP(C)/2876/2021	BRAHMAPUTRA UDYOG PVT LTD AND ANR Versus THE UNION OF INDIA AND 4 ORS	MS M HAZARIKA MS. S NEWAR MR D KHAN	SC, GST
9	WP(C)/2888/2021	BANKIM DAS Versus THE STATE OF ASSAM AND 4 ORS	MRS P RAI MR H BEZBARUA MR H J SAIKIA Y SULTANA	SC, ELEM. EDU
10	WP(C)/2891/2021	MD. NURUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. S A HUSSAIN MR D J HALOI	SC, ELEM. EDU GA, ASSAM

11	WP(C)/2893/2021	BIJOY KUMAR DOLEY Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS R P BARUAH MS S A KHALIFA	SC, HIGHER EDU SC, DIB. UNIVERSITY
12	WP(C)/2894/2021	AZIZUL ISLAM AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, ELEM. EDU GA, ASSAM
13	WP(C)/2896/2021	ISAHAQUE ALI MONDAL Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
14	WP(C)/2897/2021	ABDUL MONNAF Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
15	WP(C)/2898/2021	ROFIKUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
16	WP(C)/2902/2021 CAVT. NO.02912/021,	BIREN SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR D DEKA MR N J KUMAR MR. R KAMAN	SC, SEC. EDU. MR. S K DAS MR R KARIM SC, N C T E MR D BARMAN FOR CAVEATOR SC, DIB. UNIVERSITY
17	WP(C)/2913/2021	AJAY KUMAR VARMA Versus THE STATE OF ASSAM AND 4 ORS	MS. P BHATTACHARYA MS. A VERMA MS. S KHANIKAR	SC, SEC. EDU. SC, FINANCE
18	WP(C)/3259/2021 B/O	AKLIMA KHATUN Versus THE STATE OF ASSAM AND 8 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU GA, ASSAM
ADMISSION				
19	WP(C)/2965/2021 FIXED	ALI AZAM HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. N HOQUE MR H GUPTA	SC, ELEM. EDU GA, ASSAM
ORDERS				
20	I.A.(Civil)/1089/2021 FIXED in WP(C)/1857/2021 WITH WP(C)/1857/2021	ABDUR RAHIM Versus THE STATE OF ASSAM AND 4 ORS.	MR. D P CHALIHA MD. I AHMED	SC, ELEM. EDU MR. I H SAIKIA MR. M R CHOUDHURY
		MD. SANIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, ELEM. EDU GA, ASSAM
21	WP(C)/2282/2021 WITH I.A.(Civil)/1090/2021 in WP(C)/2282/2021	GUNAIPANI M E MADRASSA AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI Q A AKHTAR	SC, ELEM. EDU
		CHAND MIYA AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. D P CHALIHA MD. I AHMED	SC, ELEM. EDU MR. M U MAHMUD

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LEAVE NOTE OF ADVOCATES FOR 13/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,13th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH - III]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>				
1	WP(C)/3840/2012 FIXED	PRADIP DAS Versus THE STATE OF ASSAM AND ORS	MR. M U MAHMUD MR A GONI MR.M DUTTA MR S HOQUE MR S ISLAM MR P K DAS	MR. B GOSWAMI(SC, WATER RESOURCE)
<u>MOTION (BA)</u>				
2	Bail Appln./1348/2021 FIXED	MD. ZIAUL HOQUE Versus THE STATE OF ASSAM	ALHAJJ INAM UDDIN MRS. R MOMTAZ	PP, ASSAM
<u>MOTION</u>				
3	WP(C)/2391/2018	SATYENDRA PATGIRI @ SATYEN PATGIRI AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D BHUYAN	GA, ASSAM
4	W.P.(CrI.)/18/2020	PAONAM DIANA DEVI Versus THE UNION OF INDIA AND 7 ORS	MR. A CHAUDHURY MR. P K DAS MD N ABED MR. D BORA MR. N MAHAJAN	GA, ASSAM MR. S S ROY (R-1) MR. S S ROY (R-1) ASSTT.S.G.I.
5	WP(C)/4491/2020	JIAUL AHMED FORCE NO. 041704509 Versus THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. S P CHOUDHURY (C.G.C.) ASSTT.S.G.I.
6	WP(C)/2043/2021	SANJIB KUMAR KALUWAR Versus THE UNION OF INDIA AND 3 ORS	MR. B CHETRI	ASSTT.S.G.I.
7	WP(C)/2503/2021	MITRADEV MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MR J C BORAH	GA, ASSAM SC, AG SC, FINANCE SC, P H E
8	WP(C)/2991/2021	RAHIMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR J MAHANTA	SC, AG SC, FINANCE SC, AGRI. DEPARTMENT
9	WP(C)/2995/2021	KURBAN ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS. U HAZARIKA MS. C DEKA	SC, PNRD GA, ASSAM

10	WP(C)/3012/2021	KALPAN BORA SAIKIA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR P S RAJA	SC, SOIL CONSERVATION DEPTT. SC, FINANCE
11	WP(C)/3017/2021	SMTI. CHINU DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A BHATTACHARYYA MR P S RAJA	SC, SOIL CONSERVATION DEPTT. SC, FINANCE
12	WP(C)/3027/2021	DR. HIMAJIT KUMAR BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, HEALTH AND F W
13	WP(C)/3030/2021	MIRA HAZARIKA Versus THE STATE OF ASSAM AND 7 ORS	MR. R P HAZARIKA TUN RAJKHOWA	GA, ASSAM SC, BTC
14	WP(C)/3031/2021	MISS LALHRILMAWI HMAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR P S RAJA	SC, SOIL CONSERVATION DEPTT. SC, FINANCE
15	WP(C)/3039/2021	MRIGEN BARUA Versus THE STATE OF ASSAM AND 3 ORS.	MR. JYOTIRMOY ROY MR. P K MUNIR	SC, FOREST
16	WP(C)/3064/2021	BIPLAB DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, PNRD GA, ASSAM
17	WP(C)/3116/2021	PHATIK CHANDRA ROY Versus THE UNION OF INDIA AND 3 ORS	MR. A GANGULY MR T CHHETRI	SC, NF RLY
18	WP(C)/3148/2021	PROSHANJIT DAS AND 6 ORS Versus THE UNION OF INDIA AND 2 ORS	MR. R P KAKOTI SR. ADV. MR. S SUTRADHAR	ASSTT.S.G.I.
19	WP(C)/3159/2021	RAJ KUMAR DAS AND 8 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
20	WP(C)/3243/2021	ASHIM JYOTI BORAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST SC, K A A C
21	WP(C)/3245/2021	GOBINDA CHANDRA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. B P SINHA	GA, ASSAM SC, AG SC, PWD SC, FINANCE GA, ASSAM
22	WP(C)/3257/2021 B/O	SANJAY KR JHA Versus THE STATE OF ASSAM AND 3 ORS	MR I RAFIQUE MR. M K SHARMA	GA, ASSAM
23	WP(C)/3261/2021 B/O	INSPECTOR/EXE. NO.034400700 SANTOSH PRASAD DUSAD Versus THE UNION OF INDIA AND 5 ORS	MR. D BORAH	ASSTT.S.G.I.
24	WP(C)/3265/2021 B/O	MUKUL KONWAR Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. S U AHMED MR. ATIULLAH HAWARI	SC, ELEM. EDU MR. K I MAZUMDER FOR CAVEATOR
<u>ORDER (STAY VACATING)</u>				
25	I.A.(Civil)/1103/2021 FIXED in WP(C)/2755/2021	THE NORTH EASTERN HANDICRAFTS AND HANDLOOMS DEVELOPEMENT CORPORATION LTD. Versus PINKY RAY AND ANR. A	MR G UZIR MS P DEVI	MR H BEZBARUA
	WITH WP(C)/2755/2021	PINKY RAY AND ANR Versus THE UNION OF INDIA AND 2 ORS	H Z SINGHA MR H BEZBARUA MR. S J SARMAH	MR G UZIR (R-2) MS P DEVI (R-2) ASSTT.S.G.I.
<u>ADMISSION</u>				
26	WP(C)/1898/2016	SUMAN ROY Versus THE INDIAN OIL CORPORATION LTD. and 4 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR. P DUTTA	MR.N DEKA MR.M GOGOI SC, IOC

27	WITH WP(C)/1896/2016	JAYDEV BAISHYA Versus THE INDIAN OIL CORPORATION LTD. and 4 ORS	MR. A D CHOUDHURY MR. S DEKA MR. D CHOUDHURY MR. P DUTTA	MR. N DEKA MR. M GOGOI SC, IOC
28	W.P.(CrI.)/2/2018	MS. MAMONI KAKOTY Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA	GA, ASSAM
29	W.P.(CrI.)/10/2019	GIRINDRA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M C DAS MR. S P CHOUDHURY MR. A S DHILLON	GA, ASSAM, MR. S BISWAS, SC-FOREST DEPTT.
30	W.P.(CrI.)/15/2020	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE STATE OF ASSAM AND 6 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, BTADC
31	WP(C)/2998/2021 FIXED	MD. RAKIBUL FARUQUE Versus THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	GA, ASSAM SC, AGRI. DEPARTMENT
32	WP(C)/3099/2021 FIXED	CT/GD (M) ALAKA BASUMATARY Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. A K DUTTA 1 TO 6) ASSTT.S.G.I.
ORDERS				
33	W.P.(CrI.)/9/2019	TULU MONI DAS Versus THE UNION OF INDIA AND 10 ORS.	MR J C BORAH	GA, ASSAM MR. S S ROY MR. D NATH ASSTT.S.G.I. SC, RAILWAY
34	I.A.(Civil)/1106/2021 in WP(C)/2416/2021	SHAHID HOSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. A AHMED	GA, ASSAM SC, HEALTH AND F W ASSTT.S.G.I. SC, FINANCE
	WITH WP(C)/2416/2021	SHAHID HOSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR. A AHMED MR. S H ZAMAN U U KHAN	GA, ASSAM MR. K K PARASAR (*R-1) SC, HEALTH AND F W ASSTT.S.G.I. SC, FINANCE
HEARING				
35	WP(C)/3204/2021 FIXED	KARGE KAMKI Versus UNION OF INDIA AND 6 ORS.	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH MS D CHHETRI	SC, NHAI ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 13/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,13th July 2021]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH - IV & I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2909/2021	BHABEN BORDOLOI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR P DEKA MR. R DE	SC, CO OP GA, ASSAM
2	WP(C)/2915/2021	SAIFUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M AHMED MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM SC, NRC ASSTT.S.G.I.
3	WP(C)/2923/2021	FERJINA PARBIN JALIL Versus THE STATE OF ASSAM AND 2 ORS	MR. D BARUAH MR. A I Ali MR A BHUYAN	SR. GA, ASSAM SC, REVENUE
4	WP(C)/2927/2021	SUNIL DOLEY Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR A BHUYAN	GA, ASSAM SC, REVENUE
5	WP(C)/2928/2021	BARNALI PEGU DOLEY Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR A BHUYAN	GA, ASSAM SC, REVENUE
6	WP(C)/2929/2021	PRANJIT PEGU Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR A BHUYAN	GA, ASSAM SC, REVENUE
7	WP(C)/2945/2021	SURAJIT DEKA Versus UNION OF INDIA AND 3 ORS.	MRS. S ROY MR. A A AHMED	ASSTT.S.G.I.
8	WP(C)/2950/2021	M/S MALINI ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, FOREST SC, BTC
9	WP(C)/2951/2021	KAMALA SHAH Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
10	WP(C)/2989/2021 B/O	MAINA DAS Versus THE UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR H K SARMA MR. M SAHEWALLA	GA, ASSAM SC, RAILWAY
11	WP(C)/3014/2021	AKHIL KUMAR JAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. U SAIKIA	SC, WATER RESOURCE

12	WP(C)/3029/2021	IBRAHIM ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	SC, CO OP GA, ASSAM
13	WP(C)/3065/2021	MAJIALI MUNMUNI BHUMI ADHIKAR DABI SAMITTEE Versus THE STATE OF ASSAM AND 5 ORS	MR J PAYENG	GA, ASSAM SC, REVENUE
14	WP(C)/3066/2021	NAROTI BARMAN AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, FINANCE SC, REVENUE
15	WP(C)/3078/2021	RAVI DASSANI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, GMC
16	WP(C)/3222/2021 FIXED	M/S AICH BROTHERS Versus THE UNION OF INDIA AND 6 ORS.	MS. M BHATTACHARJEE	SC, GST
17	WP(C)/3228/2021 B/O	DILIP KUMAR SINGHANIA Versus THE STATE OF ASSAM AND 5 ORS	MR H BETALA MR C KUMAR MR. T DOLEY	SC, FOREST
18	WP(C)/3258/2021 B/O	M/S RISHA INFRASTRUCTURE Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, FOREST
19	WP(C)/3262/2021 B/O	ABHIJIT SAIKIA Versus UNION OF INDIA AND 2 ORS.	MRS. P GOSWAMI	ASSTT.S.G.I.
20	WP(C)/3269/2021 B/O	CHAMPUPARA JANAJATIYIA KRISHAK GRAMDAN GRAM SABHA AND 3 ORS. Versus THE SATE OF ASSAM AND 7 ORS.	MR. J AHMED MR. A S CHOUDHURY	SC, PNRD GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1052/2021	ABDUL KHALEK Versus THE STATE OF ASSAM	MR H J TAMULI MR. H S BORAH MR D KALITA	PP, ASSAM
2	Bail Appln./1332/2021 FIXED	BIPUL KALITA Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
WITH				
3	AB/1463/2021	PRANAMI DEKA KALITA Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
4	Bail Appln./1431/2021	ALMINA BEGUM Versus THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH MR. S CHAUHAN	PP, ASSAM
5	Bail Appln./1478/2021	MRIDUL KALITA Versus THE STATE OF ASSAM	MR. K SINGHA MR. R K NATH	PP, ASSAM
6	Bail Appln./1482/2021	JAMUNA DAS Versus THE SATE OF ASSAM	MR. B GOGOI MR A CHALIHA	PP, ASSAM
7	Bail Appln./1502/2021 B/O	MATINUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MD R ISLAM	PP, ASSAM
8	Bail Appln./1504/2021 B/O	MANOJ KANTI NAMASUDRA Versus THE STATE OF ASSAM	MR. J KALITA	PP, ASSAM
9	Bail Appln./1517/2021 B/O	ABDUL JALIL Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
MOTION				
10	AB/1899/2021 B/O	HUSSAIN ALI Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS S S ZIA	PP, ASSAM
11	AB/1906/2021 B/O	SAIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A SARMAH MR. R R KAUSHIK	PP, ASSAM

12	AB/1909/2021 B/O	JOHIRUL ISLAM Versus THE STATE OF ASSAM	MR F K R AHMED MR F A AHMED	PP, ASSAM
13	AB/1910/2021 B/O	ALEKCHAND ALI @ ALEKCHAND AND 8 ORS Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
BAIL HEARING (BA)				
14	Bail Appln./1223/2021 FIXED	MOHAMMOD ALI @ PAKI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
15	Bail Appln./1260/2021 FIXED	ROMIZ UDDIN @ RAMIZ UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
16	Bail Appln./1302/2021 WITH LCR, FIXED	JAHAN UDDIN @ JAHANUDDIN SK. Versus THE STATE OF ASSAM	MR M AHMED MR. M A MONDAL	PP, ASSAM
17	Bail Appln./1353/2021 FIXED	ASHOK BORAH @ DIPAK BORAH Versus THE STATE OF ASSAM	MR. A RAJKHOWA MR. R P HAZARIKA MR M J DEURI	PP, ASSAM
BAIL HEARING				
18	AB/799/2021 FIXED	SMT. PRANITA BALA KALITA AND 3 ORS. Versus THE STATE OF ASSAM	MR D TALUKDAR MR. M HUSSAIN MR. R D BHUYAN MR D DEKA	PP, ASSAM
19	AB/996/2021 FIXED	ABUL HUSSAIN Versus THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
20	AB/1078/2021 FIXED	RIJENDRA NATH BRAHMA Versus THE STATE OF ASSAM	MR. N J KHATANIAR	PP, ASSAM
21	AB/1238/2021 FIXED	ABDUL KARIM Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ	PP, ASSAM
22	AB/1260/2021 FIXED	TASLIMA KHATUN AND 3 ORS Versus THE STATE OF ASSAM	MR. Z HAMMAD MR. S MUNIR	PP, ASSAM
23	AB/1333/2021 FIXED	BAHUR ISLAM @ BAHUR ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
24	AB/1367/2021 FIXED	MOJAHER HUSSAIN KHAN @ MOJAHER ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
25	AB/1472/2021 FIXED	ABDUR ROHIM AND 3 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
26	AB/1482/2021 FIXED	JAYNAL ABDIN Versus THE STATE OF ASSAM	MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM
27	AB/1493/2021 FIXED	MD. MIRAZUL ISLAM Versus THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
28	AB/1526/2021 FIXED	SHAHANUR ISLAM AND 4 ORS Versus THE STATE OF ASSAM	MR A ALOM MD. R ALI MR. M ALAM	PP, ASSAM
29	AB/1549/2021 FIXED	NASIR UDDIN SK Versus THE STATE OF ASSAM	MR. A MANNAF MD J ALOM	PP, ASSAM
30	AB/1562/2021 FIXED	AZIZUL ISLAM @ RAJU AND ANR. Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
31	AB/1564/2021 FIXED	SUDHANG KR BRAHMA Versus THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR	PP, ASSAM

32	WITH AB/1565/2021	JAI PRAKASH GAGGAR Versus THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR	PP, ASSAM
33	WITH AB/1590/2021	TAPAN PODDAR Versus THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR	PP, ASSAM
34	AB/1603/2021 FIXED	SAMSUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM
35	AB/1660/2021 FIXED	HANIF ALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
36	AB/1708/2021 FIXED	HIFZUR RAHMAN @ HIBZUR RAHMAN AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MS. D GHOSH MR SAURADEEP DEY MS H BETALA MR I CHAKMA	PP, ASSAM
37	AB/1723/2021 FIXED	DIPU BHUMICH @ DIPU BHUMIJ Versus THE STATE OF ASSAM	MR. S SAHU MR. M K ALI	PP, ASSAM
38	AB/1725/2021 FIXED	PRADEEP BORO Versus THE STATE OF ASSAM	MR P K SINGHA MR D K MEDHI	PP, ASSAM
39	AB/1727/2021 FIXED	ABDUL RASHID @ MD RASHID AHMED Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR A K AZAD MR S AHMED	PP, ASSAM
40	AB/1748/2021 FIXED	AJIT DAS Versus THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR	PP, ASSAM
41	AB/1772/2021 FIXED	SULTAN HOQUE Versus THE STATE OF ASSAM	MR. S K ROY MS M BORAH MD K RAHMAN MR. M K HASAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,13th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

**[CRIMINAL AND MATTERS RELATED
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	AB/1797/2021 B/O	RAJIB ALI Versus THE STATE OF ASSAM	MD. S ALOM MS. A BEGUM MR. M S ALAM	PP, ASSAM
2	AB/1828/2021 B/O	KHOIMON BIBI AND 2 ORS. Versus THE STATE OF ASSAM	MD E AHMED MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
3	AB/1861/2021 B/O	TUTUMONI KONWAR Versus STATE OF ASSAM	MR. M DUTTA	PP, ASSAM
4	AB/1868/2021 B/O	JALAL UDDIN MONDAL Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
5	AB/1877/2021 B/O	JAHAR ALI Versus THE STATE OF ASSAM	MR M AHMED MR M AHMED MR. N AHMED MR R A AHMED	PP, ASSAM
6	AB/1881/2021 B/O	SARBU PARJA Versus THE STATE OF ASSAM	MR. M BISWAS	PP, ASSAM
7	AB/1885/2021 B/O	BILLESWAR KALITA Versus THE SATE OF ASSAM	MR. A Y CHOUDHURY MR. T A CHOUDHURY	PP, ASSAM
8	AB/1896/2021 B/O	DILIP KUMAR SINGH Versus THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
9	Bail Appln./1026/2021 FIXED	NAZIM UDDIN LASKAR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
10	Bail Appln./1078/2021 FIXED	LOKMAN ALI Versus THE STATE OF ASSAM	MR N AHMED MR. A KALAM	PP, ASSAM
11	Bail Appln./1165/2021 FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M HOQUE	PP, ASSAM

12	Bail Appln./1215/2021 FIXED	SHRI RAMJI GIRI Versus THE STATE OF ASSAM	MR. A KHOUND	PP, ASSAM
13	Bail Appln./1229/2021 FIXED	SMTI. SURABHI BEGUM @ SHRUTI @ SURUTI BANU Versus THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM
14	Bail Appln./1234/2021 FIXED	MD. EDUL ALI @ BHAJAPITHA Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
15	Bail Appln./1244/2021 FIXED	BETHAL MUSHAHARI AND 5 ORS. Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
16	Bail Appln./1275/2021 FIXED	BANESWAR DAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
17	Bail Appln./1320/2021 FIXED	ARUNAV PHUKAN Versus THE STATE OF ASSAM	MR B SINHA MR. M J GOGOI	PP, ASSAM
18	Bail Appln./1324/2021 FIXED	ASHRAFUL ISLAM @ SAIFUL Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
19	Bail Appln./1327/2021 FIXED	RAFIQUL HUSSAIN @ RAFIKUL HUSSAIN Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
20	Bail Appln./1341/2021 FIXED	MUKIB AHMED @ SARULORA Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
21	Bail Appln./1352/2021 FIXED	RAJU KUTUM Versus THE STATE OF ASSAM	MR. B GOGOI MR A CHALIHA	PP, ASSAM
22	Bail Appln./1359/2021 FIXED	JOINUL UDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR	PP, ASSAM
23	Bail Appln./1360/2021 FIXED	MOHAMMAD ALI Versus THE STATE OF ASSAM	MR. S MUNIR MRS U ZEEHAM	PP, ASSAM
24	Bail Appln./1367/2021 FIXED	BIJOY SINGHA Versus THE STATE OF ASSAM	MR R DHAR MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
25	Bail Appln./1369/2021 FIXED	MD. AKRAM ALI @ IKRAM ALI AND 2 ORS Versus THE STATE OF ASSAM	MR D BARMAN MR. K M HASSAN	PP, ASSAM
26	Bail Appln./1397/2021 FIXED	MD ARSHAD HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS. S K NARGIS MS. A MESEN	PP, ASSAM
BAIL HEARING				
27	AB/1102/2021 FIXED	MOTIOR MIRDHA @ MOTIOR MERDA AND 2 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
28	AB/1313/2021 FIXED	BABUL ALI MANDAL Versus THE STATE OF ASSAM	MR H DAS R BORUAH	PP, ASSAM
29	AB/1319/2021 FIXED	MD. KUDRAT ALI Versus THE STATE OF ASSAM	MR. P J SAIKIA MS M NIROLA	PP, ASSAM
30	AB/1345/2021 FIXED	NAZIM ULLAH @ NAZU SK Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
31	AB/1408/2021 FIXED	MD SHAHJAHAN SHIEKH @ SHAHJAHAN Versus STATE OF ASSAM	MR. M DUTTA MR. M ISLAM	PP, ASSAM
32	AB/1409/2021 FIXED	MD AMZAD ALI AND 2 ORS Versus STATE OF ASSAM	MR. M DUTTA MR. M ISLAM	PP, ASSAM

33	AB/1437/2021 FIXED	SANIDUL ALI PORAMANIK AND 2 ORS Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
34	AB/1614/2021 FIXED	AKBAR BANJARA @ MD. AKBAR AND ANR Versus THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
35	AB/1664/2021 FIXED	NAQUEEB AHMED @ NAQUEEB AHMED @ NANO Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A B T HAQUE MR. I U CHOWDHURY MR. J M SULAIMAN	PP, ASSAM
36	AB/1672/2021 FIXED	SOMITAN DOLEY Versus THE STATE OF ASSAM	MR. L GOGOI MRS P HAZARIKA	PP, ASSAM
WITH				
37	Bail Appln./1280/2021	SMT. SEWALI DOLEY Versus THE STATE OF ASSAM	MR. L GOGOI MRS P HAZARIKA	PP, ASSAM
38	AB/1676/2021 FIXED	AKBAR BANJARA @ MD. AKBAR ANR. Versus THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
39	AB/1706/2021 FIXED	NUR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY MRS. S ISLAM	PP, ASSAM
40	AB/1731/2021 FIXED	MD. FOYZAL HAQUE Versus THE UNION OF INDIA	MS B DEVI	SC, CUSTOMS
41	AB/1774/2021 FIXED	JAMAL BADSHA AND ANR Versus THE STATE OF ASSAM	MR. N ALAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 15

[CIVIL BENCH - III]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1805/2018	GUNAJIT KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR A K BARUAH MR A CHOUDHURY MR. D BORA	GA, ASSAM SC, HEALTH
2	WP(C)/4487/2018 WITH WP(C) 4470/13 (D/O)	SAMSUN NEHAR Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MS. S S ZIA	GA, ASSAM MR. S SHARMA MR. S SARMA (R-5)
WITH				
3	Review.Pet./166/2017	MRS SAMSUN NEHAR Versus THE STATE OF ASSAM and 8 ORS	MR. H R A CHOUDHURY MS. R CHOUDHURY MS. S ROY	GA, ASSAM MR. S SHARMA MR. S SARMA (R-8) MS. B DAS (R-8)
4	WP(C)/6524/2018	UDDHAB CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	SC, FINANCE AND TAXATION
5	WP(C)/8759/2018	THE AYURVEDIC DOCTORS ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. U K NAIR, (SR. ADV.) MR. M HUSSAIN MR. N H BARBHUIYA	MR. K K PARASAR SC, NHM SC, HEALTH ASSTT.S.G.I.
6	WP(C)/2268/2019	OMPRAKASH MEENA (GS-198111A) Versus THE UNION OF INDIA AND 5 ORS.	MRS. R BORAH MR. D BORAH	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.
7	WP(C)/5488/2019	UDDHAB CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MD F H LASKAR MR. A M BARBHUIYA MR. J N ISLAM	SC, AG SC, FINANCE DEPTT.
8	WP(C)/404/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY	SC, CO OP GA, ASSAM MS. D S NEOG, SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE
WITH				
9	WP(C)/1086/2020	HARENDRA NATH BORA AND 84 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE

10	WP(C)/2804/2020 FIXED	GO-3006M RAM ASRA KHURAL Versus THE UNION OF INDIA AND 4 ORS.	MR. D BORAH	MR. R K D CHOUDHURY SC, NHAI ASSTT.S.G.I.
	WITH I.A.(Civil)/2023/2020 in WP(C)/2804/2020	THE CHAIRMAN, NHAI Versus GO-3006 RAM ASRA KHURAL AND 3 ORS.	SC, NHAI	SC, NHAI MR. D BORAH
11	WP(C)/289/2021	HAV. KESHABANANDA BHATTA @ HAV. KESHABANANDA BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MS N BEGUM MR. K SINGHA	GA, ASSAM
12	WP(C)/348/2021	MOFIQUDDIN AHMED HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM SC, AG SC, FOREST
13	WP(C)/993/2021	DR KAMAL KUMAR BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. MS. D BORA (SC, HEALTH DEPT.)
14	WP(C)/1600/2021	SIRANJU KEWOT AND 13 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
15	WP(C)/1924/2021	RAM PRABESH MAHATO AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
16	WP(C)/1938/2021	JOGENDRA SAHANI AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
	WITH			
17	WP(C)/2737/2021	RAJ KUMAR SAH AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
	WITH			
18	WP(C)/2743/2021	KUSHO SAHANI AND 12 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
19	WP(C)/2055/2021	SAFIQR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR S P DAS MR. N DAS	GA, ASSAM SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE
20	WP(C)/2640/2021	MAHESH SARMA AND 8 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
ORDERS				
21	Cont.Cas(C)/203/2021 FIXED	RATAN AIMOL Versus KEERTHI JALLI, IAS	MR M J QUADIR MR. K MIRA	

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LEAVE NOTE OF ADVOCATES FOR 13/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 17

[CIVIL BENCH - IV & I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1191/2017	KAMAL SINGH DUGAR Versus THE RUBBER BOARD and 5 ORS.	MS.D BORGHAIN MS.M SARMAH MR.P GOHAIN	MR.B D DAS(R-4) MS.R DEKA(R-4) MR. D NATHR-4 MR.D DAS MR.D THOUSAN
2	WP(C)/3515/2017	M/S. NATIONAL FRIENDS and SUPPLIER PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR. B C DAS MR. U DUTTA	GA, ASSAM
3	WP(C)/5260/2017	NABHASH CHANDRA GOSWAMI Versus THE STATE OF ASSAM and 2 ORS.	MR.S K GOSWAMI MR.N BARMAN	MR.P N GOSWAMI(SC, P.H.E.)
4	WP(C)/8310/2019	M/S. CHANDAKHOLA BEEL FISHERY CO- OPERATIVE SOCIETIES LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARMA MR D KALITA MS. A TALUKDAR	GA, ASSAM MS. M BHATTACHARYYA, ADDL. SR. GOVT. ADVOCATE
5	WP(C)/2044/2020 B/O	BRAJEN KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI MRS. B CHAKRABORTY	GA, ASSAM SC, GMC SC, G M D A
6	WP(C)/3120/2020	JITEN KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	SC, FOREST
7	WP(C)/3543/2020	EBRAHIM ALI SK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K HUSSAIN MS S HAZARIKA	GA, ASSAM MR. S K DAS (R-6) MR. R ISLAM (R-4,5) MR R KARIM (R-6)
WITH				
8	WP(C)/3690/2020	RAMKRISHNA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K HUSSAIN MS S HAZARIKA	GA, ASSAM MR. R ISLAM MR. A A R KARIM
9	WP(C)/4134/2020 CAVT. NO.0419/2020	JUBARAJ DAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPN. LTD. AND 4 ORS.	MR D J MEDHI MR. D DAS SR. ADV MR S KHOUND	MR. K N CHOUDHURY, SR. ADV. (PRIVATE RESP.) MS. K CHOUDHURY SC, AFDC FOR CAVEATOR

10	WITH WP(C)/3169/2020 CAVT. NO. 0419/2020	JUBRAJ DAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	DR. B AHMED MR. N HAQUE MR. A K AZAD	MR. K N CHOUDHURY, SR. ADV (PRIVATE RESP.) SC, AFDC FOR CAVEATOR MS. K. CHOUDHURY
11	WP(C)/5038/2020	SUJIT KUMAR DEB Versus THE STATE OF ASSAM AND 5 ORS	MR. S K GOSWAMI MR. N BARMAN MR. R BAISHYA	MR. P N GOSWAMI (R5) MR. S ROY MR. M H LASKAR MS. A AHMED (R5) MR M HOSSAIN SC, WATER RESOURCE
12	WP(C)/5271/2020	DEBOBRAT BORUAH AND 9 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY	MR T KALITA (R-4) MR. I CHOUDHURY (R-4) MR. B DEKA (R-4) MR. A KAKATI (R-4) SC, TRANSPORT
	WITH I.A.(Civil)/972/2021 in WP(C)/5271/2020	DEBOBRAT BORUAH AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR A CHOWDHURY MS. B CHOWDHURY	SC, TRANSPORT
13	WP(C)/176/2021	ACHYUT KUMAR BORA Versus THE STATE OF ASSAM AND 5 ORS	MR. R SARMA MS. P BARMAN	GA, ASSAM SC, REVENUE
14	WP(C)/2361/2021	LT COL SUNIL YADAV (RETD) Versus THE UNION OF INDIA AND 3 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	MR. U K GOSWAMI ASSTT.S.G.I.
<u>ORDERS</u>				
15	WP(C)/3242/2020 B/O	PYRAMID E AND C PROJECTS PVT. LTD Versus THE ASSAM PETRO- CHEMICALS LIMITED AND 3 ORS.	MR. P K TIWARI MR. N BARUAH MR. R J DAS MR. A R GOGOI	GA, ASSAM MR. N DEKA MR. M GOGOI
	WITH I.A.(Civil)/1816/2020 in WP(C)/3242/2020	THE ASSAM PETRO- CHEMICALS LIMITED AND ANR Versus PYRAMID E AND C PROJECTS PVT. LTD AND ANR	MR. N DEKA MR. M GOGOI	MR N BARUAH
16	I.A.(Civil)/1084/2021 IN WP(C) 627/2020 (D/O) in WP(C)/627/2020	THE NORTH EAST FRONTIER RAILWAY AND ANR. Versus M/S. ROYAL-CPL (JV)	MR G GOSWAMI	MR. R K BHATRA
17	I.A.(Civil)/1095/2021 FIXED in WP(C)/2941/2021	ASSAM POWER DISTRIBUTION CO. LTD.(APDCL) AND 3 ORS. Versus SHREE SANYEEJI ISPAT LTD.	SC, APDCL	MR. S K KEJRIWAL
	WITH WP(C)/2941/2021	SHREE SANYEEJI ISPAT LTD. Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	DR. ASHOK SARAF MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
18	I.A.(Civil)/1099/2021 FIXED in WP(C)/1079/2021	ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 7 ORS. Versus NEW TECH STEEL AND ALLOYS PVT. LTD. AND ANR.	SC, APDCL	GA, ASSAM MR D K MISHRA MR. M MORE
	WITH WP(C)/1079/2021	NEW TECH STEEL AND ALLOYS PVT LTD Versus THE STATE OF ASSAM AND 8 ORS	MR D K MISHRA MR. M MORE	GA, ASSAM SC, APDCL
19	WP(C)/3006/2021 FIXED	A1 FACILITY AND PROPERTY MANAGERS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR D R GOGOI MS. S E AHMED	MR. R DUBEY (R-6) MS. A B KAYASTHA (R-6) MR. A N I HUSSAIN (R-6) SC, HEALTH AND F W

20 WP(C)/3032/2021
FIXED

FATIK BHATTACHARJEE
Versus
THE STATE OF ASSAM AND 9 ORS.

MR P SHARMAH
MR P SONOWAL
MR S B SINHA
MR. A DEKA

SC, APDCL
SC, GMC
SC, G M D A

21 WP(C)/3152/2021
FIXED

VIZAKI VISA AND 78 ORS
Versus
THE STATE OF NAGALAND 4 ORS

MR A CHOWDHURY
MS. B CHOWDHURY

GA, NAGALAND
SC, C B I

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LEAVE NOTE OF ADVOCATES FOR 13/07/2021

-

1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 19

[CIVIL BENCH - I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/25/2021	TOMIZ ALI Versus ALAM ALI	MR. B M CHOUDHURY	MR H DAS
2	WP(C)/2494/2021 WITH LCR, B/O	ANJAN JYOTI BAISHYA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR Z MUKIT MR. A SATTAR S CHOUDHURY	SC, APDCL
3	WITH RSA/21/2018	ON THE DEATH OF DHARMESWAR BAISHYA HIS LEGAL HEIRS ANJAN JYOTI BAISHYA AND ORS Versus SARVODAYA TRUST	MS. R HUSSAIN MR Z MUKIT MR.P DAS MR. A SATTAR MR.S K MEDHI MS. N BARMAN MS. S ROY MS.P SARMAH	MR H K DEKA, SR.ADV. MR. P CHOUDHURY MR. M DAS
	WITH I.A.(Civil)/202/2018 in RSA/21/2018	DHARMESWAR BAISHYA Versus SARVODAYA TRUST	MR. D NANDI MS. P SARMAH MS. S ROY	
	WITH I.A.(Civil)/962/2019 in RSA/21/2018	DHARMESWAR BAISHYA Versus SARVODAYA TRUST	MR Z MUKIT MR. A SATTAR	MR. M DAS
ADMISSION				
4	CRP(I/O)/358/2018	PANKAJ DAS Versus SITARAM DAS AND 3 ORS.	MR. D C C PHUKAN MS. J GOGOI MS. S ROY MR. U BHATTACHARYA MR. T P DAS	MR. A K PURKAYASTHA MR. S K DAS
5	CRP/50/2019	BACHU DAS Versus JERINA BANU AND 9 ORS.	MR. N DAS MR. K R BOROOAH MR. PRADIP KUMAR KALITA	MR. A SATTAR (R1) MR. P P BORTHAKUR (R1) MAYUR DAS (R1)
	WITH I.A.(Civil)/3066/2019 in CRP/50/2019	JERINA BANU Versus BACHU DAS AND 9 ORS	MR. P P BORTHAKUR MAYUR DAS	MR. N DAS

6	CRP(I/O)/212/2019	SYED ARIFUL ISLAM AND ANR. Versus NANDITA BORA	MR. M SARMA MS. I GOHAIN	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA
7	CRP(I/O)/316/2019	BINOD KUMAR CHORARIA Versus TILLOTOMA SAIKIA AND 2 ORS.	MR R K MOUR MR P DAS	MR G JALAN (R2) MR G JALAN (R2) MR G JALAN (R2) MS HIMADREE GOGOI (R2)

FOR HEARING U/O XLI RULE II C.P.C.

8	RSA/160/2019	SRI KAMAL CHANDRA BORAH Versus SMTI KANMAI BORAH AND ANR	MR. R C SAIKIA MS. K SAIKIA MS. K SAIKIA MS. K SAIKIA	MR K M TALUKDAR MR. M KHATANIAR
9	RSA/75/2020	SRI JOY RAM CHAUHAN AND 5 ORS Versus SRI SUDAMA CHAUHAN AND 10 ORS	MR. R BARUAH MR S ALI MR. A IKBAL	MR. B C DAS MR. A SATTAR MR. A R SHOME MR. P MAZUMDER

WITH

I.A.(Civil)/1126/2020
in RSA/75/2020

SRI JOY RAM CHAUHAN AND 5 ORS
Versus
SRI SUDAMA CHAUHAN AND 10 ORS

MR. R BARUAH
MR S ALI
MR. A IKBAL

10 RSA/42/2021

NABIN BIASHYA
Versus
NIRALA BAISHYA

MD. A SAHAD
MR. J B SAIKIA

WITH

I.A.(Civil)/671/2021
in RSA/42/2021

NOBIN BIASHYA
Versus
NIRALA BAISHYA

MD. A SAHAD
MR. J B SAIKIA

ORDERS

11	Intest.Cas./1/2006 WITH LCR	DAMAYANTI BORA Versus NEELAMANI BORA and ORS.	MRS.S BORA	MR.A D CHOUDHURY MR.H KASHYAP
12	I.A.(Civil)/521/2019 in RSA 200/06(D/O) in RSA/200/2006	ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIRS REPRESENTING Versus ABDUL KARIM AND 7 ORS.	MR. H A AHMED MR. R ALI MS E CHOUDHURY	MR. L TALUKDAR (R1-R3) MR B DAS (R1-R3) MRS. M DAS (R1-R3) MR H TALUKDAR (R1-R3)
	WITH I.A.(Civil)/520/2019	ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIRS REPRESENTING Versus ABDUL KARIM AND 7 ORS.	MR. H A AHMED MR. R ALI MS E CHOUDHURY	MR. L TALUKDAR (R1-R3) MR B DAS (R1-R3) MRS. M DAS (R1-R3) MR H TALUKDAR (R1-R3)
	WITH I.A.(Civil)/522/2019	ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIRS REPRESENTING Versus ABDUL KARIM AND 7 ORS.	MR. H A AHMED MR. R ALI MS E CHOUDHURY	MR. L TALUKDAR (R1-R3) MR B DAS (R1-R3) MRS. M DAS (R1-R3) MR H TALUKDAR (R1-R3)
13	I.A.(Civil)/1820/2019 in RSA/4742/2019	HARIS ALI @ HARIS UDDIN Versus SAHIB ALI AND 8 ORS.	MR. M H RAJBARBHUIYAN MS. S RASUL	MR D DEKA MR. M A CHOUDHURY
	WITH RSA/4742/2019 (Filing Number)	HARIS ALI @ HARIS UDDIN Versus SAHAB ALI AND 8 ORS		
14	I.A.(Civil)/1975/2019 in RSA/115/2019	ANAM UDDIN LASKAR Versus ON THE DEATH OF SHIRAJ UDDIN, HIS LEGAL HEIRS REPRESENTING	MR H R A CHOUDHURY MS. R CHOUDHURY	
	WITH RSA/115/2019	ANAM UDDIN LASKAR Versus ON THE DEATH OF SHIRAJ UDDIN, HIS LEGAL HEIRS REPRESENTING	MR H R A CHOUDHURY MS. R CHOUDHURY	MR. I ALAM MR. T SK MS. R R BORAH
15	I.A.(Civil)/3131/2019 in Arb.A./4737/2019	THE GENERAL MANAGER, BHARAT SANCHAR NIGAM LIMITED AND 7 ORS. Versus MR. ABHISHEK SAHARIA AND 2 ORS.	MR. B C PATHAK MR. B PATHAK MR. R THADANI	MR G KHANDELIA MR. K DEKA

	WITH Arb.A./4737/2019 (Filing Number)	THE GENERAL MANAGER, BSNL AND 7 ORS		
		Versus MR. ABHISHEK SAHARIA AND 2 ORS		
16	Intest.Cas./2/2020 WITH LCR	SMTI SADORI MECH Versus SMTI. POLY MECH AND 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	MR A D CHOUDHURY MR. B K DAS MR. D CHOUDHURY MR. B KALITA MR. P DUTTA
17	I.A.(Civil)/1647/2020 WITH LCR in RSA/50/2011	SMT. RAJU BALA DEKA AND 7 ORS, Versus ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS KANDARPA DEKA AND 22 ORS.	MR. H K DEKA	
	WITH RSA/50/2011	SMT. RAJU BALA DEKA and 9 ORS, Versus KANDARPA DEKA and ORS,	MR.H K DEKA MR.B C TALUKDAR MS.R BARUAH MR.P SUNDI MR.B DEKA MR. B SARMA	MR.A IKBAL MR.B BARMAN MR.S ALI MR.M ALAM MR.G MISHRA MR.G BORDOLOI MS.M NATH
	WITH I.A.(Civil)/1768/2018 in RSA/50/2011	ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIR SRI KANDARPA DEKA AND 18 ORS Versus SMT. RAJU BALA DEKA AND 7 ORS	MR. A IKBAL MR. S ALI	MR. B D DEKA
	WITH I.A.(Civil)/1487/2019 in RSA/50/2011	ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS AND 19 ORS Versus SMT. RAJU BALA DEKA and 8 ORS,	S ALI MR. A IKBAL	MR. B D DEKA
	WITH I.A.(Civil)/1646/2020 in RSA/50/2011	SMT. RAJU BALA DEKA AND 7 ORS. Versus ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS KANDARPA DEKA AND 22 ORS.	MR. H K DEKA	MR S ALI
	WITH I.A.(Civil)/1649/2020 in RSA/50/2011	SMT. RAJU BALA DEKA AND 7 ORS, Versus ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS KANDARPA DEKA AND 22 ORS.	MR. H K DEKA	MR S ALI
	WITH I.A.(Civil)/1650/2020 in RSA/50/2011	SMT. RAJU BALA DEKA AND 7 ORS. Versus ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS KANDARPA DEKA AND 22 ORS.	MR. H K DEKA	
	WITH I.A.(Civil)/1652/2020 in RSA/50/2011	SMT. RAJU BALA DEKA AND 7 ORS. Versus ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS KANDARPA DEKA AND 22 ORS	MR. H K DEKA	MR S ALI
	WITH I.A.(Civil)/1653/2020 in RSA/50/2011	SMT. RAJU BALA DEKA AND 7 ORS. Versus ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRSKANDARPA DEKA AND 22 ORS.	MR. H K DEKA	
18	CRP(I/O)/56/2021 FIXED	SRI JAGADISH DAS @ SRI JAGADISH CHANDRA DAS Versus SMTI ANIMA BORO AND 4 ORS	MR. S C KEYAL MR R K MOUR	

19	I.A.(Civil)/461/2021 CRP/184/2018 (D/O) in CRP/184/2018	SHIKHA BARUA AND 2 ORS. Versus RANJIT BARTHAKUR	MS. B CHOUDHURY MR. S SAHU	MR. R BORPUJARI
20	I.A.(Civil)/707/2021 WITH LCR in MACApp./184/2016 WITH MACApp./184/2016	SAHIDA BIBI AND 3 ORS. Versus M/S. ORIENTAL INSURANCE CO. LTD. AND 2 ORS. ORIENTAL INSURANCE CO. LTD. Versus SAHIDA BIBI and 5 ORS.	MR. A KHAN MR. M DUTTA MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA	MR. S DUTTA MR.H RAHMAN MR.A J SARMA MR.M DUTTA MD.A KHAN MR.P D NAIR MR G ALAM
	WITH I.A.(Civil)/817/2016 in MACApp./184/2016	ORIENTAL INSURANCE CO. LTD. Versus SAHIDA BIBI and 5 ORS.	MS. M CHOUDHURY MR. M CHOUDHURY MR. S DUTTA	MR. H RAHMAN MR. A J SARMA MR. M DUTTA MD. A KHAN MR. P D NAIR MR G ALAM

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LEAVE NOTE OF ADVOCATES FOR 13/07/2021

1) MR. L P SHARMA 12-07-2021 To 08-10-2021